

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 08.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/48/2025	WP (C) No. [32 & 34] of 2019	NORZIN WANGMO AND ANR. -VS- THE SHILLONG CANTONMENT BOARD AND 2 ORS. AND YANGCHEN DOLKAR -VS- THE SHILLONG CANTONMENT BOARD AND 2 ORS.	MR. S. SEN	MR. S.P. MAHANTA, MS. M. WAR AND MS. A. THUNGWA	SHRI. C. KSOO	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD/66/2025	WP (C) No. 103 of 2025	BALABET LYNGDOH NONGLAIT -VS- STATE OF MEGHALAYA & 4 ORS.	MR. S. WAHLANG	MR. H. ABRAHAM	SHRI. ALBERT W. LANONG	2:30 PM	VIDEO CONFEREING	VIDEO CONFERENCE ROOM

3.	HCM/SMD/ 6/2025	WP (C) No. 193 of 2025	SMTI. NANDITA MARBANIANG -VS- STATE OF MEGHALAYA & 3 ORS	MS. D.F. MAWRIE	MS. OAI BANG, MS. Z.S.L. SYNREM	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING
4	HCM/SMD/ 7/2025	WP (C) No. 194 of 2025	SMTI. RESTINA PATHAW -VS- STATE OF MEGHALAYA & 3 ORS	MR. K.CH. GAUTAM	MS. I. LYGWA	SHRI. A. SYIEMIONG	12:00 PM	PHYSICAL	ANNEXE BUILDING
5	HCM/SMD/ 8/2025	Crl. Petn. No. 19 of 2025	DR. (MRS) MEENA SEHDAVE & ANR -VS- SMTI. SAPNA MORDANI & ANR	MS. D.L. MARSHILLONG	MR. R. KHARKRANG, MR. K. CH. GAUTAM	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	ANNEXE BUILDING
6	HCM/SMD/ 34/2025	WP (C) No. 264 of 2022	CARNELIUS RANEE -VS- STATE OF MEGHALAYA & ANR	MR. R. S. MALNGIANG	MRS. N.G. SHYLLA, MS.Z.E. NONGKYNRIH, MR. PHILEMON NONGBRI	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
7.	HCM/SMD/ 22/2025	WP(C) No. 256 of 2024	JENASIMAI PYNGROPE -VS- STATE OF MEGHALAYA & ORS	MR. S. CHANDA, MS. R.DUTTA	MS. I. LYGWA, MR. M.L.NONGPIUR	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 09.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/56/2025	WP(C) No. 143 of 2024	JOSHNA SANGMA VS. STATE OF MEGHALAYA & ORS.	MS. J.T. SANGMA	MR. H. ABRAHAM MS. R. KHARSHIING.	SMTI. NATHE M. MOMIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
2.	HCM/SMD/61/2025	WP (C) No. [406 & 408] of 2025	SHRI. RATAN PRADHAN -VS- SHILLONG CANTONMENT BOARD & ORS AND SHRI SURENDER CHOKHANI & ANR -VS- SHILLONG CANTONMENT BOARD & ORS.	MR. P. NONGBRI MS. T. SUTNGA	MR. S. P. MAHANTA MR. D. DKHAR	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 10.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/5/2025	CRP NO. 36 2022	STATE OF MEGHALAYA & ANR. -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	MR. J. N. RYNJAH	MR. M. L. NONGPIUR, MR. C.C.T. SANGMA, MR. PHILEMON NONGBRI	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/50/2025	CRP NO. 11 OF 2021	STATE OF MEGHALAYA & ANR. -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	MS. R. COLNEY	MR. PHILEMON NONGBRI MR. J. K. PARIAT	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
3.	HCM/SMD/53/2025	CRP NO. 20 OF 2024	SMTI. ALALA DUTTA BARUAH -VS- THE NEW INDIA ASSURANCE COMPANY LTD. & ANR.	Mr. S. P. Mahanta, Mr. D. Dkhar	Mr. S. Jindal	SHRI. A. SYIEMIONG	11:00 AM	PHSICAL	CONFERENCE HALL (2 nd Floor)

4.	HCM/SMD/ 58/2025	WP(C) NO. 253 OF 2024	PRAMILA KOCH -VS- GHADC & 2 ORS.	MR. S.A. SHEIKH	MR. S. DEY	SMTI. NATHE M. MOMIN	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
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HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 12.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/30/2025	WP(C) No. 350 of 2023	SHRI. KARIMUL ISLAM AHMED -VS- STATE OF MEGHALAYA & ORS.	DR. N. MOZIKA, MR. M.L. NONGPIUR, MS. A.KSOO	MS. R. COLNEY, MR. S.A.SHEIKH	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) Room (1 st Floor)